

Statement

Period of Survey	Subject	Present status
July 79-June 80	Unorganised sector	Parts of results already released, the rest in the process of being released.
July 80-June 81	Social Consumption	Results expected by June 1985.
July 81-Dec. 81	Disabled persons	Results already released within 15 months.
Jan. 82-Dec. 82	Land holdings, livestock holdings and debt and investment.	Results are being finalised.
Jan. 83-Dec. 83	Employment/unemployment and consumer expenditure	Some provisional results are available for the planning process.
Jan. 84-June. 84	Population, Births & Deaths.	Results under processing
July 84-June. 85	Non-Directory Manufacturing Establishments and Own	Field work is in progress. Account Enterprises.

Declaration of Civil Aerodrome at Trivandrum as an International Aerodrome.

38. PROF. P. J. KURIEN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is a proposal to declare the Civil Aerodrome at Trivandrum as an International Aerodrome;

(b) whether Government have received representation from Kerala in this regard; and

(c) if so, the reaction of Government thereto?

CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) to (c). there is no specific proposal under consideration of the Government at present to declare Trivandrum as an International Airport. In January, 1984, a request was received from the Chief Minister of Kerala to declare Trivandrum as an International Airport. It was felt at that stage that the existing International airports in the country were adequate to cater to the need of international traffic, and therefore declaration of any other airport including Trivandrum as an international Airport was not necessary. The Chief Minister of Kerala was apprised of the position accordingly.

The Government have, however, recently appointed a Committee to inter-alia identify other airports for the

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development of international operations with a view to reducing the pressure on Bombay Airport.

Site for nuclear power Station in Midnapore District, West Bengal

40. SHRI ANIL BASU : Will the PRIME MINISTER be pleased to state :

(a) whether State Government of West Bengal has suggested a fresh site for a nuclear power station on the bank of Rasulpur River in Midnapore District ; and

(b) if so, when Government are going to take a final decision on this suggestion ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY OCEAN DEVELOPMENT ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) Does not arise.

Guidelines on Administrative Reforms

41. SHRI K. KUNHAMBU : Will the PRIME MINISTER be pleased to state :

(a) whether detailed guidelines have been issued with regard to the proposed administrative reforms ; and

(b) what steps have been taken so far for streamlining the administration ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO) : (a) and (b). Ministries/ Departments have been asked to undertake a review of administrative organisation, procedures and practices and draw up suitable action plans as would be appropriate to their tasks and

needs to reduce delays, enforce accountability, decentralise decision-making processes and simplify rules and procedures.

Upliftment of Electronics Industry

42. SHRI CHINTAMANI JENA : Will the PRIME MINISTER be pleased to state :

(a) the steps being taken for uplift of the electronics industry in the country to put India on the electronics map of the world ;

(b) the details of the proposals under consideration of Government in this regard ; and

(c) the amount earmarked for the electronics industry in the Seventh Five Year Plan ?

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) and (b). The steps taken in recent years to accelerate growth of the electronics industry in the country are given in the enclosed Statement Government considers from time to time further measures needed in this direction and such proposals are announced as and when these are finalised.

(c) The amount to be earmarked will be decided on finalisation of the Seventh Five Year Plan.

Statement

- (i) A higher rate of depreciation allowance, thereby encouraging the industry for modernisation and investment.
- (ii) Reduced duty on capital equipment, components and raw material.